

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-167/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.07.2018**

NAME OF THE PARTIES: O & M Services Company

**v/s.**

Shree Sadgurukrupa Infrastructure Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

13. C.P. (IB)-167/(MB/2018)

The counsel for the petitioner present. Mr. Damania, Advocate undertakes to file Vakalatnama on behalf of the Corporate Debtor. At request, list this matter on 18.07.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)